## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO.1315 TO BE ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2022

#### **PURCHASE POLICY**

### 1315. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether Food Corporation of India (FCI) is revising their policy regarding purchase of grains from farmers based on moisture and if so, the details thereof;
- (b) whether the present norms and the revised norms of moisture is a harassment of farmers and they are losing money; and
- (c) if so, whether the Government plans to protect the farmers on this issue and if so, the details thereof?

# A N S W E R THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

- (a): A High Level Experts Committee comprising the members from Department of Food and Public Distribution, Food Corporation of India (FCI), Bureau of Indian Standards (BIS), Food Safety and Standards Authority of India (FSSAI), Indian Council of Agricultural Research (ICAR), Indian Institute of Food Processing Technology (IIFT), Indian Institute of Technology (IIT) and experts from other relevant fields has been constituted by the Government in order to revisit the existing quality specifications including moisture content.
- (b): No Sir.
- (c): Does not arise in view of (b) above.

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